

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**IN**

**ORIGINAL APPLICATION NO. 141 of 2024 (SZ)**

Petitioner: Suo Moto

Versus

Respondent(s): Kerala State Pollution Control Board  
and others.

**REPORT FILED BY THE CHIEF ENVIRONMENTAL ENGINEER,  
REGIONAL OFFICE, ERNAKULAM FOR AND ON BEHALF OF THE  
KERALA STATE POLLUTION CONTROL BOARD**



**Adv. Rema Smrithi.**

ADDITIONAL STANDING COUNSEL FOR THE 1<sup>ST</sup> RESPONDENT

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**VOLUME 1**

**Index**

| Sl.<br>No | Description   | Pages |
|-----------|---|-------|
| 1         | Report filed by the Chief Environmental Engineer, Regional Office, Ernakulam for and on behalf of the Kerala State Pollution Control Board. | 1-2   |

Dated this the 10<sup>th</sup> of September 2025.

**Adv. Rema Smrithi.**

ADDITIONAL STANDING COUNSEL FOR THE 1<sup>ST</sup> RESPONDENT

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OFFICE, ERNAKULAM FOR AND ON BEHALF OF THE KERALA STATE  
POLLUTION CONTROL BOARD**

I, Baburajan P K, aged 54 years, working as Chief Environmental Engineer, Regional Office, Kerala State Pollution Control Board, Ernakulam, Ernakulam, do hereby solemnly affirm and state as follows:

1. I am the Chief Environmental Engineer, Kerala State Pollution Control Board (hereinafter referred to as Board). I am competent and duly authorized to represent the 1<sup>st</sup> Respondent in the above application. I am aware of the facts affirmed by me in this report. I am swearing this report is based on the best of my knowledge, information and belief and the facts revealed from the records.

2. The above Suo Motu Case is taken in reference to the news item published in The Mathrubhumi Chennai edition, newspaper date 03.04.2024 titled "The people of Brahmapuram have no peace. Plastic caught fire".



A handwritten signature in blue ink, appearing to be "B.P.K.", written over a horizontal line.

**BABURAJAN P.K.**  
Chief Environmental Engineer

3. It is respectfully submitted that in continuation to the previous report dated 29/07/2025, the site was inspected from District Office-2, Ernakulam on 03-09-2025. During the inspection, it was observed that the land of fire outbreak was overgrown with plants and appeared to be an abandoned site, with no activity taking place and no waste dumped at the location. The matter was enquired with Vadavucode Puthencruz Grama Panchayat by District Office-2, Ernakulam, and the Panchayat reported that a fine amount of Rs.1 lakh had been levied by the Panchayat for the illegal dumping, which was remitted by V.K.L Realtors India Private Limited and Kurians Trading Company Private Limited.

4. A reminder letter was sent from District Office-2, Ernakulam to the Panchayat and the SHO on 01-09-2025 seeking details regarding action taken corresponding to the letter dated 17/05/2024, to which no reply has been received yet. Copy of the reminder letter sent from District Office-2, Ernakulam is enclosed herewith as **Annexure-R1(a)**. The matter is being followed up.

All that is stated above are true to the best of my knowledge information and belief.

Dated this the 10<sup>th</sup> day of September, 2025.



A handwritten signature in black ink, appearing to be 'B.P.K.', written over a diagonal line.

**BABURAJAN P.K.**  
Chief Environmental Engineer

CHIEF ENVIRONMENTAL ENGINEER  
REGIONAL OFFICE, ERNAKULAM

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Respondent(s) :Kerala State Pollution Control Board  
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**VOLUME II**

**Index**

| <b>Sl.No</b> | <b>Description</b>  | <b>Pages</b> |
|--------------|---|--------------|
| 1.           | <b>Annexure R1(a)</b> - Reminder letter dtd 01/09/2025 sent from District Office-2, Ernakulam to the VadavucodePuthencruzGramapanchayat and the SHO, Infopark Police station, Ernakulam | 1            |

Dated this the 10th day of September, 2025.

**Adv.Remasmrithi.**

ADDITIONAL STANDING COUNSEL FOR THE 1<sup>ST</sup> RESPONDENT

**KERALA STATE POLLUTION CONTROL BOARD****DISTRICT OFFICE (ERNAKULAM-II), PERUMBAVOOR****PMC. 20/733, Near Kallumkal Auditorium, Perumbavoor – 683 542**: 0484-2593747 e-mail: pcbdo2ekm@gmail.com web:  
www.kspcb.kerala.gov.in

PCB/DO2/EKM/NGT/OA-141/2024/AE3

Date: 01-09-2025

From

Environmental Engineer

To

1. The Secretary,  
Vadavucode-Puthencruz Grama Panchayat,  
Vadavucode P.O., Ernakulam.
2. The Station House Officer,  
Infopark Police Station,  
Ernakulam.

Sub: OA No. 141/2024 (SZ) – Reg.

Ref: 1) Letter No: PCB/EKM/DO-2/GEN-57/18 dated 17/05/2024 from this office.

Sir,

Attention is invited to the above subject and references cited. OA 141/2024 (SZ) has been filed as Suo Moto based on the news in Mathrubhumi Newspaper dated 03/04/2024 under the caption, "The people of Brahmapuram have no peace, Plastic caught fire". Vide ref (1) communications were earlier issued from this office on 17.05.2024 regarding the above matter. In this regard, you are hereby directed to furnish an action taken report on the matter at the earliest so that the same can be placed before the Hon'ble Tribunal. The date of hearing is sheduled on 12.09.2025.

Signed by yours faithfully

Noby George

Environmental Engineer

Date: 01-09-2025 12:39:08